

Name of the Corporate Debtor: Avarsekar Realty Private Limited; Date of Commencement of CIRP: 09-11-2023; List of Creditors as on: 24-01-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:  
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	2	7164250920	1	6798678621	23.34		0		NA
2	Unsecured financial creditors belonging to any class of creditors	29	3548483102	24	1409312697	4.84		0	260585176	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	7164250920	1	6798678621	23.34		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	29	3548483102	24	14093012697	48.38		0	260585176	NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	5	4770627	5	2599685	0.01		0	2170942	NA
7	Operational creditors (Government Dues)	2	13659701	1	12944431	0.04		0	715270	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	16217933		13029179	0.04		0	3188754	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
<b>Total</b>		<b>82</b>	<b>21460116305</b>	<b>56</b>	<b>29128255931</b>	<b>100.00</b>		<b>4488315058</b>	<b>527245318</b>	